

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**NEW DELHI**

**COMPANY APPEAL (AT) NO.381 OF 2018**

**In the matter of:**

**Seasons Creation Pvt Ltd**

**Appellant**

**Vs**

**The Registrar of Companies, NCT of Delhi &  
Haryana**

**Respondents**

**Mr. P.P. Khurana, Sr. Advocate with Mr. Sachin Sood and Ms Priya Soni,  
Advocates for Appellant.**

**Mr. P.S. Singh with Mr. Mahender Kr. Bhardwaj, Mr. K.C. Dubey,  
Advocates for ROC.**

**ORDER**

**14.08.2019**- Reply affidavit filed on behalf of ROC is taken on record.

2. Heard learned counsel for the parties. Hearing concluded. **Judgement reserved.** Written submissions not more than three pages may be filed within one week.

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**Bm/nn**